### RAJYA SABHA

Friday, the 2nd March, 1979/the 11th Phalguna, 1900 (Saka)

The House met at eleven of the Clock, Mr. Chairman in the Chair.

# ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Questions, Question No. 161 Shri Janardhanam. Not here. Shri Kadershah.

SHRI M. KADERSHAH: Question No. 161.

Sir, I am very sorry that the Minister is very lethargic and is coming only after the question has been taken up.

SHRI CHAND RAM: I am sorry.

MR. CHAIRMAN: It is all right.

## Plying of mini-buses in Delhi

\*161. SHRI A. P. JANARDHANAM: SHRI M. KADERSHAH:† SHRI E. R. KRISHNAN;

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government are aware that recently two Members of Parliament met with serious accidents with the mini buses operating under D.T.C.;
- (b) whether it is also a fact that a number of persons in the Capital are daily involved in road accidents particularly with the mini buses;
- (c) if so, what steps have been taken by the Government to check the speed of the mini buses and caution the mini bus drivers and with what results; and
- (d) whether Government propose to discontinue the plying of mini buses on Delhi roads and if not, what steps Government propose to take to remedy the situation?

†The question was actually asked on the floor of the House by Shri M. Kadershah.

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (d) A statement is laid on the Table of the Sabha.

to Questions

#### Statement

- (a) An accident involving two MPs took place on the night of 19-20|7-78 with a Standard Size private bus running under D.T.C. control. Another accident in which an M.P. received injuries when a bus struck the taxin which he was travelling also occurred on 31-1-79.
- (b) The occurrence of accidents involving all types of motor vehicles, including mini buses is quite frequent, though not daily.
- (c) The State Transport Authority as well as Delhi Police make regular checks to see that the provisions of Motor Vehicles Acts|Rules and Traffic Rules are not violated. In order to optimise road safety, Delhi Administration has since cided that all passenger transport vehicles including mini buses plying on intra-city routes in De'hi are fitted with speed governors. 1800 DTC vehicles have already been fitted with the governors. All the private operated buses were expected to instal speed governors by 1st March, 79. No passenger transport vehicle plying Delhi is to be granted certificate of fitness unless it is fitted with a speed governor. Delhi Police also make it gular speed checking with the help of Radars on important and accident prone roads. The Delhi Police made 28,003 challans against mini buses for overloading, reckless driving and other traffic violation during 1978. The Enforcement staff of Delbi Administraalso made 1132 challans against the mini buses for rash and negligent driving and unauthorised operation during the same year. Driving licences of drivers violating trafile rules are also suspended by Delhi Administration on the recommenda-

tions of the police authorities. Proceedings for suspension cancellation of permits under section 60 of Motor Vehicles Act are also launched against the mini buses if they are challaned excessively or for their involvement in fatal/grievious accidents.

(d) There is no proposal as such to discontinue plying of mini buses on Delhi roads. However, to check the menace of mini buses on Delhi roads, fresh route permits are not being issued to them since last one year. With the fitment of speed governors on all public transport vehicles including mini buses, the number of accident is likely to come down.

SHRI M. KADERSHAH: Sir, Delhi being the Capital of the country, needs a clean and efficient transport system, but it is totally absent. In spite of patronage, and crores of money pumped into the Delhi Transport Corporation, it is not showing any sign of improvement. Overcrowding, rash and negligent driving, indecent behaviour conductors and not of drivers and stopping at scheduled stops—there are the things which we see in the Delhi Transport system today. The buses are neither comfortable nor safe, and the lady passengers have to jump down from the running vehicles to save their honour. And recently, we saw a demonstration of women in front of the Commissioner's office. Sir. I do not think the Government is much concerned with all these things. And the Delhi Administration itself has come out with a statement. And I would like to know whether the Government's attention has been drawn to a policy statement of the Chief Executive Councillor of Delhi that mini buses will not be issued permits to operate in Delhi and, if so, what is the reaction to and the reasons for, such a decision?

SHRI CHAND RAM: Regarding the mini buses, we are also worried that its rackless driving has been responsible for a sumber of accidents. And we have issued instructions to the

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Delhi Transport Corporation as well as the Delhi Administration that there should be effective control so far as the mini buses are concerned. And as will be clear from the answer itself, there were as many as....

MR. CHAIRMAN: Is it a fact that licences are not issued now?

SHRI CHAND RAM: ...28,000 challans have been made. And we have issued instructions that in future no permits for mini buses should be issued. And then, Sir, in order to grab more money under the A.O.C.C. scheme, they indulge in reckless driving and compete with one another. We have issued instructions to the Delhi Transport Corporation that that thing should be stopped and they should also be brought under the kilometreage scheme. That will, I think, prevent this.

SHRI M, KADERSHAH: The hon. Minister has pointed out that two accidents involving Members of Parliament took place. Sir, he has not been courteous enough to admit that one of the Members of the House died out of one of these accidents. And recently we saw that a Member of our own House, the learned politician from UP., Shri Arthana, was severely injured, and he has been from the Dr. Ram. just discharged And the Manchar Lohia Hospital. doctor says that it will take another fifteen to twenty days for his complete recovery out of that severe head injury.

MR. CHAIRMAN: What is your supplementary?

SHRI M. KADERSHAH: And Sir, these incidents are taking place very close to Parliament. House, I would like to know the total number of accidents, including fatal accidents, in the Union Territory of Delhi during the last one year, what is the percentage of mini buse, involved in such accidents and what is the percentage of other DTC buses and private buses which are responsible for all such

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accidents. The Minister has said that 28,000 challans have been issued against the bus operators. But it seems that in spite of all the challans issued by the Government, accidents are taking place, and what steps are the Government going to take to remedy the situation?

SHRI CHAND RAM: Sir, I am only sorry for the loss of life of my friend. I myself went to the hospital on the very day and he says that we do not feel even sorry.

So far as accidents by private buses and buses under D.T.C. are concerned, 76 fatal accidents took place in 1977. The number of persons killed in 1977 was 77. In 1978 the number of those killed by Government buses was 83.

CHAIRMAN: He wants to know the steps taken or the steps that you would like to take.

SHRI M. KADERSHAH: And also the percentage of accidents. It differs from the statement of the hon'ble Home Minister.

SHRI CHAND RAM: Sir, to eliminate overcrowding we have asked the traffic police to prevent it. I have held three meetings with the Superintendent, Traffic Police, himself. has assured me that he will gear up his machinery more and more so that these accidents do not take place.

SHRI M. KADERSHAH: Which one should we believe? The statement of the Home Minister or the Trans-Minister? The Home Minister says that the number of fatal accidents in Delhi is more than 750 in a year.

SHRI CHAND RAM: I gave you the figure regarding D.T.C. buses only. Then we have also taken steps to control the speed by installing speed governors.

(SHRI E. R. KRISHNAN spoke in Tamil) .

MR. CHAIRMAN: Will the hon'ble Member recume his seat. Last time I told specifically in this House that I am considering this question in consultation with the leaders of all the parties. Why do you raise it now? I request you to put your questions either in English or in Hindi for some time. Then we will make some other arrangement after consultations with the leaders.

SHRI M. KADERSHAH: We have already here Tamil interpreter. Why not ask him to do it?

SHRI G. LAKSHMANAN: You can convene the meeting even this afternoon.

MR. CHAIRMAN: I told you frankly and openly that . . .

SHRI M. KADERSHAH: If hc.1'ble Member does not know either English or Hindi what is to be done?

MR. CHAIRMAN: I have already said that some arrangement is to be made.

SHRIMATI NOORJEHAN RAZACK: Mr. Chairman, three days back . . . :

SHRI G. LAKSHMANAN: With regard to Tamil there is an interpreter right now available. You can ask him to interpret.

MR. CHAIRMAN: If I allow him to put his question in Tamil, then immediately Mr. Kulkarni will ask in Marathi . .

SHRI G. LAKSHMANAN: Kulkarni asks you can tell Mr. Kulkarni that the Marathi Interpreter is not available. But the Tamil Interpreter is here.

MR. CHAIRMAN: Please resume your seat. I will clarify,

SHRI ARVIND GANESH KUL-KARNI: I would submit that we are working on the panel of Vice-Chairmen. When the Chairman is advising us we have to abide by his ruling. He has already promised that he will call a meeting and arrange for Interpreters. Let us wait. Let us not make a show. Mr. Krishnan, put your question in English today. Next time . . .

MR. CHAIRMAN: Mr. Krishnan, put your question in English today.

SHRI M. KADERSHAH: The question arose day before yesterday. By this time . . .

MR. CHAIRMAN: Within a day or two can I do all that? (SHRI E. R. KRISHNAN spoke in Tamil)

MR. CHAIRMAN: Therefore, you start in English.

SHRIMATI NOORJEHAN RAZACK: It is two days earlier. (Interruptions)

MR. CHA'RMAN: You are taking time although I have told you.

SHR! M. KADERSHAH: If interpreters are there for debates, why not for questions also?

SHRI G. LAKSHMANAN: The question is coming up every day. Therefore, you may kindly call a meeting immediately. For your information, there is a Tamil Interpreter available even now. (Interruptions).

MR. CHAIRMAN: That is all right, but some arrangement has to be made. When I say that some arrangement will be made, why don't you please keep quiet?

#### (Interruptions)

SHRI M. KADT SHAM. If interpreters are available for debates, why not for questions also? There is no difficulty.

MR. CHAIRMAN: Unnecessarily you are wasting time during the Question Hour even when I said specifically that I will consult and do something. You put your supplementary in English. You start today. Let us see.

(Interruptions)

श्री श्रीकान्त वर्मा : सभापति महोदय. चांद राम जी जनीन पर नहीं रहते, चांद पर रहते हैं। दिल्ली में जो रोज दुर्वटनार्थे हो रही हैं और जिन कारणों से हो रही है इसका उनको कुछ पता नहीं है स्रीर उन्होंने कह दिया कि स्पीड गवर्नर लगा देने से एक्सीडेंट कम हो जायेंगे । उनको यह जानकारी नहीं है कि ज्यादातर मिनी बसें स्रोवर टेक करती हैं ग्रौर ग्रोवर टेक करने की वजह से एक्सीडेंटस होते हैं, गलत साइड से श्रोवरटेक करते हैं. स्पीड इतनी समस्या नही है । दूसरी बात यह है कि जो ड़ाइवर हैं वे उन के इलाके के हैं, हरियाणा के है और कितनों को गाड़ी चलाना म्नाता है इसमें बहुत सन्देह है। सभापति महोदय, उनको यों ही लाइवेंस दे दिया जाता है। इसिन्ये क्या मन्नी महोदय यह बताने की कृपा करेंगे कि क्या सारे मिनी बसेज के ड्राइवर्स की एक निब्पक्ष रूप से किर से ड़ाइविंग की परीक्षा की जायेगी या केवल यह उत्तर दे दिया जायेगा कि समय-समय पर उनकी जांच होती रहती है । लाइसेंस ससपेंड होने से कुछ नहीं होता। उनकी जांच होनी चाहिए कि दाकई में उनको ड्राइन करा भाता है या नहीं भाता है और ऐसे ही ग्रनस्त्रपलस ठेकेदार उनको रख लेते है। इसलिये यह ग्राश्वासन मंत्री महोदय सदन में दें क्योंकि बहुत से सप्त ( सदस्यों की जातें मिनी बसेस की वजह से खत्रे में हैं ...

MR. CHAIRMAN: Now you are becoming more . . .

श्री श्रेकान्त वर्मा: यह बहुत महत्वपूर्ण प्रश्न है इसिलये में उनसे यह श्राश्वासन चाहता हूं कि मिनी वसेज के जो सारे ड्राइवर्स हैं उनके ड्राइविंग लाइतेंस क्या तब तक के लिये मुर्वात्तल करेंगे जब तक कि उनकी एक निज्ञ समिति द्वारा जांच नहीं हो जाती कि वे ठीक से ड्राइविंग जानते हैं या नहीं?

भी चांद राम : चेयरमैन सर, जहां तक सवाल है कि हम राह ही कदम उठा रहे हैं ग्रीर

केवल स्पीड गवर्नर लगा रहे हैं यह बात नहीं है। पहले जो यह था कि मिनी बसों से पंसे ले लेते थे ग्रीर उसके बाद उनको छड दे देते थे कि कुछ भी कमात्री, इससे उनके बीच कम्पीटीसन चलता था । ग्रब पहली श्रप्रैल से इस बात के नोटिस दे दिये गये हैं कि ग्रब इस तारीख से इस चीज को बदल कर किलोभीटर सिस्टम से इसको कर देंगे जिससे वे कम्पीटीशन एक दूसरे के खिलाफ न कर सकें ग्रोर ज्यादा सवारियां न लें। दूसरी है कि यहां जो स्परिटेन्डेन्ट बात यह टैंफिक है उनको मैंने यह सलाह दी है कि **डाइ**वर्स का एक रि ेशर कोसंलगाना जां। श्रौर उसमें उनको दैं किक रूल्स बताये जांय कि किस तरह से चलायें, कैसे कैसे किस रास्ते पर चलायें। इसके इलावा हमने यह भी कहा है कि हिन्दी, पंजाबी तथा उर्द में छ।पकर यह भी बतायें कि किस लेन मे किस स्पीड से चलना चाहिए। इसके मलावा जो पैरल पलने वाले हैं, साईकिलिस्ट है उनको भी लाउड स्पीकर के जिरये ट्रेफिक के नियन बतायें और उन लोगों को एन केट करें। यहां ....

SHRI SHRIKANT VERMA: I have asked a question about overtaking by the drivers.

भी चांद राम : मैं तो श्रभी बोल रहा हूं । दूसरा उन्होंने कहा कि श्रोवरां किंग बहुत उदादा होती है । मैं यह कहना चाहता हूं कि श्रव श्रोवरां किंग श्रपने श्राप बन्द हो जाएगी । श्रोवरां किंग श्रपने श्राप बन्द हो जाएगी । श्रोवरां किंगा चाहते थे, उदादा से ज्यादा सवारियां पकड़ना चाहते थे तो श्रव इस स्कीम को हम बदल रहे हैं श्रीर सारी बसें किलोमीटर स्कीम के श्रवसार चलेगी ? दिन भर मे . 250 किलोमीटर से उदादा नहीं चल सकेंगी । उन्होंने कह कि हरियाणा के होगे लेकिन मिनी बतों में हरियाणा के होगे लेकिन मिनी बतों में हरियाणा के नह हैं । चाहे कोई हरियाणा

का हो या कहीं का हो हमने सबको सख्त हिदायत दी है जो एक नी एक्सीडेंट में इनवाल्य हो जाए उसका लाइतेंस फोरन सस्मेंड कर दिया जाए । अब तक हमने 25 लाइतेंस सस्पेंड कर दिए हैं । मैं और बिल ला रहा हूं जिसमे यह है कि उनके लाइसेंस कैंसिल कर दिए जाएं । उन्होंने कहा कि ड्राइविंग लाइसेंस जल्दी दिए जाते हैं, यह बात ठीक नही है । पहले 60 दिन द्रायल पीरियड होता है, लरानग पीरियड होता है और उसके बाद एक साल में उसको पूरा लाइसेंस देना पड़ता है । यह ला में प्रावाइडेड है और इसका कोई उल्लंबन नहीं कर सकता ।

SHRI KHURSHED ALAM KHAN: Sir, in the first place, I must congraturate the Minister that he has decided to make all these changes from the 1st of April, which is supposed to be the fools day.

PROF. MADHU DANDAVATE: That is keeping you in view.

SHRI KHURSHED ALAM KHAN: Now I must really admit that the very approach of the Transport Ministry, and the Minister in particular, about the urban transport system in Delhi is absolutely wrong and unrealistic. I should like to know whether it is not a fact that in no big city mini buses are allowed to operate on urban routes. That is one question. The other question is: Is it also a fact that the terms and conditions given to the operators of the mini buses merely indicate that they have the right to indulge in over-loading when these buses are fabricated in, such a fashion that they are not at all fit for over-loading, they are only to be operated with sitting In view of this, I should like to know what the Minister's good cr bad intentions are about it, what he is going to do about it, and how soon because the 1st April is coming very

SHRI CHAND RAM: Sir, I must make it clear that 243 private mini buses are operating under the admi-

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nistrative and operation control of the DTC. Besides these, 77 such permits had been issued by the erstwhile Deihi Administration, and for that I am not responsible. I wanted to remove all those, but then there was an agitation. I find that the middle men are exploiting these benefits that have been extended in the name of the unemployed graduates, and so on. It is a very difficult thing. If I remove them, my hon. friends will begin agitation about it. But I think he must have understood the implications of the change to the kilometre scheme. Once that scheme is introduced, it will eliminate competition and overcrowding.

SHRI U. R. KRISHNAN: Sir, travelling by the DTC buses has become very dangerous. They are overtaking the buses even while the passengers are boarding, thereby causing danger to life of the people. And the conductors remain sitting in their seats and the passengers are asked to purchase their tickets there. Will the Government come forward to instruct the conductors to go and collect the fare from the passengers so that... (Interruptions).

MR. CHAIRMAN: You please finish.

SHRI U. R. KRISHNAN:... congestion can be reduced? And there may be more number of seats for the passengers.

โอ แบบ บริการที่ ค่า พบ

SHRI CHAND RAM: So far as the question of the conductors issuing tickets while sitting is concerned, we are helpless. The conductors' union people are insisting that they will issue tickets while sitting. That is one problem. I am talking it up with the union and I am trying to persuade them to issue tickets while going about in the bus. As regards the allegation that nobody wants to travel by the DTC buses, I can quote figures. In the previous year there were 17 lakh commuters. Now, in place of 17 lakhs, the number is 25 lakhs.

SHRI DEVENDRA NATH DWI-VEDI: He is talking of the fears, not the figures.

SHRI CHAND RAM: Yes; yes. What would you conclude from these figures? In place of 17 jakh persons who were travelling last year, the figure now has risen to 25 lakhs. That shows that fear of. . . (Interruptions).

MR. CHAIRMAN: Do not interfere Let him reply.

SHRI CHAND RAM: Sir, I am quite aware of the dangers or the apprehensions that are creeping in the minds of the commuters. I am trying to remove them.

श्री जगन्नाय राव जोशी: सभापति जी, दिल्ली में मिनी बसेज के बारे में का की शिकायत है श्रीर मंत्री महोइय ने स्वयं स्वीकार किया है कि दिल्ली प्रगासन श्रीर दिल्ली पुलिस ने उनके खिजाक कार्यवाही की है तो मैं जानना चाहता हूं कि उस कार्यवाही की वजह से क्या कुछ सुप्रार हुगा है या नहीं। एक उत्तर में उन्होंने बताना कि मिनी बसेज को नये रूट के परमिट नहीं दिये जायेंगे। यदि यह बात है तो किर यातियों की सुविधा के लिए उनके विचार क्या है ? बड़ी बसेज हैं या श्रीर कुछ है ?

MR. CHAIRMAN: That will be considered.

श्री चांद राम: वह तो विचार चल ही रहा है हम ज्यादा से ज्यादा वड़ी बतेन डान रहे हैं पर हमारा बस आपे तो मेरे ख्यात से हम दो साल मे ही जितनी प्राइनेट बतेन हैं चाहे मिनी हों या बड़ी ये सारी इनोनिनेट कर दें।

श्री जगदीश प्रताद सायुर: ध्रापने प्रभी मजदूरों का जिक किया है। मैं पूछता चाहता हूं कि जब कभो एम्सीडेंड्ड हुए सरकार ने ड्राईवरों के खिजाक कार्यशाही की, ग्रीर मजदूरों ने उसका विरोध किया 13

तो आपने क्या किया । जब भी ऐगे घटता होती है जितमें ड्राईवर दोशी है लेकिन किर भी मजदूर यूनियन झगड़ा खड़ा करती है तो इसमे आपने क्या किया है, जिससे कि झगड़ा न खड़ा हो । आपने गवर्नर लगाये हैं, बिल्कुल ठीक है । गवर्नर लगाने से उनकी गति कम होगी । परन्तु हर अड्डे पर समय से बस पहुंच जाय यह मुश्किल होगा । अतः बस एक अड्डे से दूसरे अड्डे पर समय पर पहुंच जाय इसके लिए आप क्या करेगे ?

श्री चांद राम: एक श्राइडे से दूमरे श्राइडे पहुंचने के लिए टाईम जिड्यू न इस तरह का वन या जाता है कि उसी हिसाब श्रीर रफ्तार से चलकर अपने श्राइडे पर पहुं रे। जहां तह .... (Interruptions)

श्री जंगदीशे प्राप्त माथुर: जब बस यात्रियों की लाईनें खड़ी होती हैं जहां उनको ग्राधा मिनट खड़ा होना चाहिए वहां सवा मिनट खड़ा होना पडता है। इसलिए धाबिर ग्रहे पर इस तरह पहुंची पांचते घटे भर का ग्रन्तर हो जाता है।

श्री चांव राम: इा सबके लिए हमने सुपरवाई जरी स्टाफ को मजबूत किया है। उनको हिदायत दी है कि वह स्टाएस पर जांय और देखें कि बसेज टाईन पर जाती हैं या नहीं जाती हैं। जहां तक उन्होंने कहा यह बात सही है कि एक ड्राइनर को सस्पेंड करते या एक्शन लते हैं तो यूनियन उसमें भाती है। ऐसे केसेज भ्राये हैं। लेकिन में हाऊस को यकीन दिलाना चाहता हूं कि हम उस वात में झुके नहीं और हमने सख्त से सन्त कदम लिया।

MR. CHAIRMAN: Mr. Anand, put a supplementary.

SHRI JAGJIT SINGH ANAND: 1 am putting only a supplementary. Firstly 1 will speak in Hindi.

मैं इसको हिन्दी में कह रहा हूं क्योंकि मेरी भ्रंप्रजी स्राज फेल हो गयी है। लिखा है कि 28 हजार चालान रेकलेस डाईविंग के हैं, 11032 चालान रेश ग्रीर नेगलीजेंट के हैं। भ्रव मझे रेकलेस भीर भिलीजेंट का डिफरेंत नहीं माल्म है इसलिए हिन्द्स्तानी पर मैं श्रा गया हं। ग्रव 29.135 एक्सीडेंट मिनी बसेज से हए हैं? ये टोटल कितनी बसेज थीं जिसमें से 29,135 एक्सीडेंट हुए हैं श्रीर दूसरी बात मैं पूछना चाहता हूं कि इंग्लैंड में एक एक्सोडेट करो तो तीन साल के लिए ड़ाईविंग लाइनेंस जन्त हो जाता हैं किसी मुन्क में 6 महीने के लिए होता है, परन्तु यहां कितनी देर के लिए जन्त करते हैं क्योंकि यहां बहुत लिहाज से काम चन रहा है ।

SHRI CHAND RAM: It is a suggestion for action.

SHRI JAGJIT SINGH ANAND: **3** am asking a specific question. पहले मुझे तो स्रंग्रेजी पदा दें ।

श्री चांद राम: इम बात पर हम से च रहे हैं कि ड़ाइविंग लाइमें स कै न्सिल करने के लिए कोई कानून ला ( ... (Interruptions)

श्री जाजी: जिह श्रानन्द : मैं जाता चाहता हूं कि रेकतेस ड्राईविंग रंग ड्राईविंग श्री व्राहिता हूं कि रेकतेस ड्राईविंग रंग ड्राईविंग श्री व्राहिता है दें एक की किंगर है 11,032 दूसरे की 28 हजार श्रीर किर मैंते पूछा है कि टोटन विधे बसेज कितनी है जिनसे कि 29 हजार एक्सी हैं हुए श्रापके हिसाब के मुताबिक? तीजरा किं पूछा है कि लाइसेंस किजनी देर के विदेश श्रीप जन्त करी हैं ?

श्रो चांद राम: मौजूद कातून के हिं। ने से हम सिर्फ एक स्वेसिफिक पीरियड के लिए सत्येंड कर सकते हैं। इतो जि। ति विषयित है कि हम इत्रे । दे विषयित कि लिए नया कातून लाने के बारे में विवार कः रहे हैं।

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श्री प्रनन्त प्र.ाद क्षर्मा: पहले सव.ल का तो जवाब ही नहीं दिया।

### Manusacture of Nuclear bomb by Pakistan

•162. SHR MATI AMBIKA SONI:†
SHRI DEVENDRA NATH
DWIVEDI:

SHRI VITHAL GADGIL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government of India's attention has been drawn to the reports appearing in a section of press to the effect that Libya and Pakistan are cooperating on developing a nuclear bomb and that Pakistan had received all the necessary help to produce such a bomb; and
- (b) if so, what is Government's reaction in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) Yes, Sir,

(b) Government of India has consistently stood for the use of nuclear energy solely for peaceful purposes and it is opposed to its use by any Country for making nuclear weapons.

SHRIMATI AMBIKA SONI: Sir. it is indeed very sad that the voice of the Government of America is broadcast through two channels of the Government of India, the two announcers being the hon. Prime Minister and the hon. Foreign Minister. Of course, recently the hon. Foreign Minister has had some qualms of conscience and has given some interviews to weeklies printed in our country. Now, Sir, it is all very well, the Prime Minister saying that he will not have nuclear blasts even for peaceful purposes But, in view of the humiliating conditions which are being imposed on India for inspection of our nuclear installations,

†The question was actually asked on the moor of the House by Shrimati Ambika Soni.

even inspection of our plants which generate power and in view of the fact that at the same time, no conditions are imposed on China and no voice raised against the acquisition of neclear plants by China, even though it is through an indirect source, and also in the context of what the Chinese leaders have told the Foreign Minister during his recent visit, that China stands for total nuclear disarmament, but so long as there is no total disarmament, so long as others do not put an end to their weapons, China is free to make nuclear weapons, and while it is also known that the acquisition of nuclear know-how by China is only to browbeat and blackmail India, countries in Indo-China and countries in south-east Asia, in view of all these contradictory and humiliating conditions as far as India is concerned, does the Minister realise the urgency of proving the credibility of India being a nuclear power, because India is a nuclear power after Pokharan? Are we going to dismantle our nuclear plants? Are we going to send our scientists away, abroad, to look for job? Or, are we going to stick to our policy, consistent with the respect and dignity of our country, that for peaceful purposes, India will, if necessary, resort to nuclear blasts also?

SHRI ATAL BIHARI VAJPAYEE: Sir, the scope of the question as tabled by the hon, lady Member is very limited.

श्री रामान्त्व यादव : ग्रंग्रेजी जब बोलाी हैं तो ग्रच्छा नहीं लगता है

SHRI ATAL BIHARI VAJPAYEE: I do not know how I can reply to a supplementary...

SHRI ARVIND GANESH KUL-KARNI: Every question is extendable.

SHRI ATAL BIHARI VAJPAYEE: Not so far. Sir, I have been asked about co-operation between Libya and Pakistan.